

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 14th MAY, 2024, 10:30 A.M.

CA (CAA)/1/GB/2024

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Limbuguri Tea Estate Pvt. Ltd. (Demerged Company) And Purvi Discovery Pvt. Ltd. (Transferee Company)
Under Section	U/s 230-232 of Companies Act, 2013

For Petitioner (s) : Mr. B. Lal Patni, CS

For Respondent (s) :

ORDER

Heard Ld. Authorised Representative, CS Mr. B. Lal Patni representing the Petitioner Companies.

Reserve for Order.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)